

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-120
ANSWERED ON-13/12/2023

ROAD ACCIDENTS ON NATIONAL HIGHWAYS

120. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of people died and injured in road accidents and on national highways (NH), during the last three years, and amount of compensation paid, State-wise and year-wise details thereof;
- (b) the policy of compensation to the dead and treatment-compensation to the injured when accidents happen on NH;
- (c) the schemes and expenditure incurred to prevent accidents on NH during the said period, the year-wise and State-wise details thereof; and
- (d) the causes of accidents on NH reviewed during the said period, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE RAJYA SABHA STARRED QUESTION NO. 120 FOR ANSWER ON 13.12.2023 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING ROAD ACCIDENTS ON NATIONAL HIGHWAYS

(a) As per the data available with the Ministry, the total number of road accident fatalities and injuries on National Highways (including National Expressways) during the last three years are given in the table below :-

Year	No. of fatalities	No. of injuries
2020	50,251	1,10,087
2021	56,007	1,17,765
2022	61,038	1,44,352

State-wise details are annexed as per **Annexure – I**.

As per information received from the designated Agency, details of compensation to victims of Hit & Run Road Accidents in the country during the last three Financial Years are as follows :-

Financial Year	2020-21	2021-2022	2022-2023	
Designated Agency	New India Assurance Co. Ltd	New India Assurance Co. Ltd	New India Assurance Co. Ltd	GI Council
Fund scheme	Solatum scheme	Solatum scheme	Solatum scheme	Hit and Run Motor Accidents Scheme
No. of claims (Settled)	719	773	991	95
Compensation paid paid (Rs. in lakhs)	162.90	184.60	229.59	178.00

State-wise breakup is annexed as per **Annexure – II**.

(b) Payment of compensation to victims of road accidents or their legal heirs have been provided in the Motor Vehicles Act, 1988 under section 161 (Special provisions as to compensation in case of hit and run motor accident) and section 164 (Payment of compensation in case of death or grievous hurt)..

Section 161 (2) of the Motor Vehicles Act provides for compensation in respect of the death of, or grievous hurt to, any person resulting from a hit and run motor accident. The amount of compensation to victims of Hit and Run motor accidents has been enhanced from Rs.12,500 to Rs.50,000 for grievous hurt and from Rs. 25,000 to Rs.2,00,000 for death.

Section 164(1) of the Motor Vehicles Act provides for a compensation of a sum of five lakh rupees in case of death or of two and a half lakh rupees in case of grievous hurt to the legal heirs or the victim, as the case may be, due to any accident arising out of the use of motor vehicle.

Section 165 of the Motor Vehicles Act provides for constitution of Motor Accidents Claims Tribunals (MACTs) by the State Government for the purpose of adjudicating upon claims for compensation in respect of accidents involving the death of, or bodily injury to, persons arising out of the use of motor vehicles, or damages to any property of a third party so arising, or both.

As per provisions under the Motor Vehicles Act Ministry has taken the following policy initiatives for compensation to victims of road accidents:

- i. Ministry has established the Motor Vehicle Accident Fund Trust vide a trust deed executed and registered on 13.01.2022 to administer the Motor Vehicles Motor Vehicle Accident Fund.
- ii. As per section 164(B) of the Act, Ministry has notified the Central Motor Vehicles (Motor Vehicles Accident Fund) Rules, 2022 vide GSR 162 (E) dated 25.02.2022.
- iii. In exercise of the powers conferred by section 161 of the Motor Vehicles Act, 1988, Ministry has formulated the Compensation to Victims of Hit and Run Motor Accidents Scheme, 2022 vide GSR 163 (E) dated 25.02.2022.

(c) Road Safety is an integral and indispensable component of every National Highways Project. Road Safety initiatives on National Highways commence with the inception of Detail Project report as road safety audit of all National Highways projects has been made mandatory at all stages i.e. design, construction, operation & maintenance through third party auditors/experts. As per available data, funds allocated to be spent for comprehensive road safety aspects varies from 2.21 % to 15 % of total cost of the development projects depending upon structures involved for construction of National Highways.

Besides, Ministry also implements scheme for creation of awareness & publicity among road users and to provide financial support to Department of Transports of States/UTs for setting up of Model Driving Training Institutes/Centres, setting up of Model Inspection & Certification Centres, improving and Strengthening of Public Transport System etc. The details of funds released by the Ministry for the above mentioned initiatives during the last three FYs are as under: -

(Rs in Crores)				
Sl. No.	Activity/ Programme	FY 2020-21	FY 2021-22	FY 2022-23
1	Road Safety publicity measures and awareness campaigns, NHARSS, refresher Training of Drivers in Unorganised Sector and Human Resource Development, etc.	65.94	41.48	68.67
2	Inspection and Certification Centres	16.20	14.15	14.60
3	Improving and Strengthening of Public Transport System	30.60	10.80	30.33

(d) As per available reports, road accidents in the country occur due to multiple causes such as over speeding, use of mobile phone, drunken driving/consumption of alcohol and drug, driving on wrong side/ lane indiscipline, jumping red light, non-use of safety devices such as helmets and seat belts, vehicular condition, weather condition, road condition, fault of driver / cyclist/ pedestrian etc.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 120 ANSWERED ON 13TH DECEMBER, 2023 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING ROAD ACCIDENTS ON NATIONAL HIGHWAYS

State-wise details of Road Accidents Fatalities and Injuries on National Highways (including Expressways) –

Sl. No	States/UTs	Fatalities			Injuries		
		2020	2021	2022	2020	2021	2022
1	Andhra Pradesh	2858	3602	3793	7215	8323	8890
2	Arunachal Pradesh	32	87	73	83	150	106
3	Assam	1322	1574	1428	2369	2631	2541
4	Bihar	3285	3517	3953	3540	3534	3063
5	Chhattisgarh	1390	1663	1885	3075	2906	3400
6	Goa	61	83	127	262	228	327
7	Gujarat	1797	2077	2109	2760	2781	3228
8	Haryana	1663	1766	2038	2387	2514	3197
9	Himachal Pradesh	314	425	443	1592	1645	1983
10	Jharkhand	1241	1496	1699	1230	1138	1410
11	Karnataka	3330	3487	4164	13131	13229	16337
12	Kerala	887	975	1197	7354	8984	17799
13	Madhya Pradesh	3022	3389	4025	9714	10468	13911
14	Maharashtra	3528	4080	4923	5253	5901	8174
15	Manipur	90	77	74	401	320	466
16	Meghalaya	81	112	98	160	175	204
17	Mizoram	20	23	72	26	27	59
18	Nagaland	29	25	55	168	240	192
19	Odisha	1781	1933	2043	3421	3520	3746
20	Punjab	1492	1950	1881	974	1100	1172
21	Rajasthan	3320	3829	4156	5096	6065	6924
22	Sikkim	14	23	27	61	110	166
23	Tamil Nadu	5454	5263	5978	17635	17596	21138
24	Telangana	2620	2735	3010	6649	6916	6949
25	Tripura	78	94	105	182	207	224
26	Uttarakhand	365	430	545	402	546	908
27	Uttar Pradesh	7859	8506	8479	8986	9512	10195
28	West Bengal	1826	2177	2017	3259	3570	3927
29	A & N Islands	8	5	11	55	44	39
30	Chandigarh	6	21	9	12	21	21
31	Dadra and Nagar Haveli and Daman & Diu	0	0	9	0	0	13
32	Delhi	149	201	252	386	427	717
33	Jammu & Kashmir	258	268	259	1740	2175	2319
34	Ladakh	NA	27	30		119	179
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	71	87	71	509	643	428
Total		50,251	56,007	61,038	110087	117765	144352

NA : Not Available

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 120 ANSWERED ON 13TH DECEMBER, 2023 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING ROAD ACCIDENTS ON NATIONAL HIGHWAYS

State-wise breakup of the claims settled in the country during the last three FYs for hit and run road accidents –

Sl. No.	STATE / UT	FY 2020-21	FY 2021-22	FY 2022-23
1	Andhra Pradesh, Telangana	2	2	12
2	Bihar, Jharkhand	56	235	556
3	Chhattisgarh	71	60	50
4	Gujarat, Daman & Diu and Dadra & Nagar Haveli	10	12	8
5	Karnataka	28	11	34
6	Kerala, Lakshadweep	1	0	0
7	Madhya Pradesh	264	239	207
8	Maharashtra , Goa	27	16	22
9	Punjab, Haryana, Himachal Pradesh , Jammu & Kashmir, Ladakh, Chandigarh	16	16	17
10	Rajasthan	117	79	48
11	Tamil Nadu, Pondicherry, Andaman & Nicobar	15	15	10
12	Uttar Pradesh	36	30	40
13	Uttarakhand	48	42	63
14	West Bengal , Sikkim	16	12	18
15	Delhi	12	4	1
	TOTAL	719	773	1086
